

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1996  
ANSWERED ON:23.07.2014  
REHABILITATION OF SLUM DWELLERS  
Nete Shri Ashok Mahadeorao

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra regarding rehabilitation of slum dwellers on Central Government lands;
- (b) if so, the details thereof;
- (c) the latest status of the said proposal; and
- (d) the time by which the said proposal is likely to be finalised along with the reasons of delay therein?

**Answer**

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI M.VENKAIAH NAIDU]

(a) & (b): Yes, Madam. The Government of Maharashtra had requested the Government of India to evolve a common policy for rehabilitation of slums on the land owned by the Union Government and its public undertakings.

(c) & (d): The Government of India under Rajiv Awas Yojana (RAY) provides financial support for redevelopment/rehabilitation of slums on lands of Central Government/Central Government Undertakings/Autonomous Bodies created under Act of Parliament.